

देने के लिये उचित कार्यवाही कर ली है ।  
 अब इस बात की जांच की जा रही है कि जो  
 कार्यवाही की गई है पर्याप्त है या नहीं ।

**Class IV Employees**

4224. **Shri Balkrishna Wasmik:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Class IV Employees who were appointed since 1952 and who have not passed the VIII Class examination have not been made quasi-permanent;

(b) if so, the number of such employees in various Ministries and Departments of the Central Government, and

(c) whether Government propose to make the said employees quasi-permanent?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Middle school standard has been prescribed, with effect from the 16th November, 1951, as the minimum educational qualification for direct recruits to the grades of Peon, Jamadar, Daftry and Record Sorter, in the Ministries as well as the Attached and Subordinate Offices of the Government of India. Persons who have been appointed to these grades after this crucial date and who do not possess the prescribed educational qualifications, are not eligible for conferment of quasi-permanent status, unless they belong to the excepted categories namely retrenched permanent displaced Government servants, persons demobilised from the Army with 3 year's service, etc

(b) Information is not readily available

(c) No such proposal is under the consideration of the Government.

**Punjab University Camp College,  
 New Delhi**

4225 **Shrimati Sucheta Kripalani:** Will the Minister of Education be pleased to state.

(a) whether it is a fact that services of 20 teachers of the Punjab Uni-

versity (Camp) College, New Delhi, were terminated with effect from the 31st March, 1959 in anticipation of the closure of the College from that date.

(b) whether the Punjab University took a decision on the 29th March, 1959 not to hand over the said College to the Dayal Singh Trust; and

(c) whether the authorities of the Butler School where the College classes are held, have refused to permit the Dayal Singh College to hold classes in the School building?

The Minister of Education (Dr. K. L. Shrimani): (a) While the services of 21 teachers (18 lecturers and 3 Demonstrators) of the Punjab University (Camp) College, New Delhi, were terminated with effect from the 31st March, 1959 (A N), 12 teachers were again reappointed on a part-time basis from 14.1959 to 31.5.1959.

(b) No

(c) Yes.

**Research in Horticulture and Botany**

4226. **Shri Ramji Verma:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) the names of the institutions under the control of the Government of India where arrangements exist for research and higher studies in Horticulture and Botany, and

(b) the details of stipends and fellowships, if any, available in each of these institutions?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) and (b) The information is being collected and will be laid on the Table of the House.

**Survey of Sapphire Mines**

4227. **Shrimati Krishna Mehta:** Will the Minister of Steel, Mines and Fuel be pleased to state whether any survey of the sapphire mines in Kishtwad district in Jammu and Kashmir has been made?